

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3949

ANSWERED ON:15.12.2009

RENTAL FOR GODOWNS

Owaisi Shri Asaduddin

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) pay rentals and other charges at par with the Central Warehousing Corporation (CWC) to State Governments for construction of godowns at various locations as per its requirements;
- (b) if so, whether after construction, inspection and acceptance of these godowns, the FCI pay rentals to State Governments;
- (c) if so, the details thereof;
- (d) whether enhanced rentals are not being paid by FCI to certain States; and
- (e) if so, the details thereof and the steps taken/being taken by the FCI to pay uniform rentals to States for these godowns in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b)&(c): Yes, Madam . The Food Corporation of India (FCI) pay rentals and other charges to State Warehousing Corporations (SWCs)) at par with rentals paid to Central Warehousing Corporation (CWC) for identical services provided by them.

(d)&(e): The rentals are being paid uniformly to CWC and SWCs in all States for the similar type of service.